

âITEM NO.46 REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 4359/2015
KAILASH JAISWAL Appellant(s)

VERSUS

R S OJHA AND ORS. Respondent(s)

Date : 11/08/2016 This appeal was called on for hearing today.

For Appellant(s) Mr.Sanjeev Kr.Singh,Adv.
Mr. Siddhartha Chowdhury,Adv.

For Respondent(s) Mr.Vipin Kumar Saxena,Adv.
Mr. Garvesh Kabra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the petitioner shall within a period of four weeks file the fresh particulars of the respondent No.1 and he shall also take fresh steps for the service of NLPA to him within the same period.

List the matter again on 23.09.2016.

(M V RAMESH)
Registrar

SB